

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

REMINDER - II

The Principal District & Sessions Judge,
Anantnag/Bandipora /Baramulla/Budgam/
Kathua/Kulgam/Kupwara/ Leh/Srinagar and Udhampur .

No.: 29917-28 / Sts. Dated. 20-11-2017.

Sub:- Information regarding Institution, Disposal, Pendency and
break-up of cases.

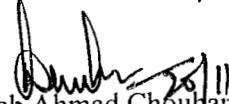
Sir,

Kindly refer to this Registry's Letter No. 25620-43/Sts. dated 12-10-2017 and No. 28169-83/Sts. dated 14-11-2017, on the subject cited above, that the requisite information is still awaited / incomplete from your side despite lapse of more than **FOUR** weeks.

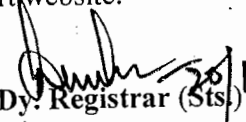
In this connection, you are once again requested to furnish the said information Consolidated (Entire District) strictly as per proforma to this Registry within two day's positively through return by e-mail hcjmu@nic.in or Tele-Fax No. 0191-2539896. So, that we may able to transmit the same to the concern quarter as desired.

The matter may be treated as **Most Urgent**.

Yours faithfully'


(Aftab Ahmad Chouhan)
Dy. Registrar (Sts.)

✓ No. 29917-28 / Sts. Dated: 20-11-2107
Copy to :- Incharge NIC for uploading on the High Court website.


Dy. Registrar (Sts.)
